

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
RAJYA SABHA  
UNSTARRED QUESTION NO : 3527  
(TO BE ANSWERED ON THE 27<sup>th</sup> March 2018)

**MEASURES TO IMPROVE RUNWAYS AT THE AIRPORTS IN THE  
COUNTRY**

3527. SHRI D. KUPENDRA REDDY

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether it is a fact that a number of runways/airstrips at airports in the country are unsafe and short for smooth landing and takeoff and if so, the details thereof, airports/airstrip-wise; and  
(b) the steps taken by Government to improve/modernise/expand the runways of various airports in the country?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Jayant Sinha)

(a): No, Sir. There is no runway/airstrips at airports, which can be termed as unsafe. the Airports Authority of India is following the International Civil Aviation Organisation standard practices for smooth and safe operations of aircraft. Further, DGCA gives aerodrome license only after ensuring that the airport is safe for aircraft operations.

(b): The improvement/modernisation/expansion of the runways of various airports is a continuous process and is undertaken by the Airports Authority of India or the concerned airport operator from time to time depending upon commercial viability, traffic demand, availability of land etc.

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